NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.07/2016 IN CP NO. 21(ND)/2013 RT No. 05/2016

M/s Ashutosh Finvest Pvt. Ltd. & Ors.

... Petitioners

Versus.

M/s Jagannath Alloys Ltd. & Ors.

...Respondents

Present:

Dr. S P Sharma, Advocate for petitioners.

Mr. Rajansh Thukral for respondents No. 1 to 3.

Mr. Atul Nehra, Advocate for Mr. Taranjit Singh Chawla,

Respondent.

As per office report learned counsel for Mr. Taranjit Singh Chawla, respondent has filed reply to the application for restoration. Mr. Rajansh Thukral, Advocate appearing for respondents No. 1 to 3 does not oppose the application for restoration. Therefore, no reply is to be filed by him. The matter is adjourned to 16.02.2017 for arguments on the application.

(Justice R.P. Nagrath) Member (Judicial)

Bespa Krisla

(Deepa Krishan) Member(Technical)

January 13, 2017